OMCs have reported that they have supplied 3124.81 Thousand Metric Tonnes (TMT) of domestic LPG in the country between April 2011 to June 2011 as against 2823.87 TMT of domestic LPG during the corresponding period of last year, showing a growth rate of 10.66%.

(d) and (e) A proposal is under consideration with the Government to give consumers a limited number of domestic LPG cylinders on the subsidized rate. The pricing and marketing modalities in respect of non-subsidized domestic LPG cylinders to consumers have not yet been decided by the Government.

R & D activities by public sector oil and gas companies

3060. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether R & D activities in petroleum sector are exclusively carried out by each PSU, like ONGC, OIL India, IOC, GAIL, Bharat Petroleum, etc.;
 - (b) if so, whether any percentage of earnings has been fixed for this purpose;
- (c) whether the Dehradun based K. D. Malviya Institute of Petroleum Exploration is an integral part of ONGC or it is an independent entity under the Central Government; and
- (d) whether the budgetary allocations for this Institute for the years 2007, 2008, 2009 and 2010 were actually spent or some unspent portion were allowed to lapsed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Oil Public Sector Undertakings carry out R&D activities in house. In addition, other institutes like Indian Institutes of Petroleum under Council of Scientific and Industrial Research (CSIR) and private players like Reliance Industries Limited also conduct R & D activities in Petroleum Sector.

- (b) As per draft Department of Public Enterprises (DPE) guidelines on Memorandum of Understanding for R & D, a minimum 1% of PAT should be spent on R & D sector with effect from the year 2011-12.
- (c) K.D. Malviya Institute of Petroleum Exploration (KDMIPE) at Dehradun is an integral part of Oil and Natural Gas Corporation (ONGC).

(d) ONGC has informed that the actual amount spent by KDMIPE for the years 2007, 2008, 2009 and 2010 is as under:

(Rs. in crore)

Year	Budget Estimate	Actual
2007-08	144.62	90.38
2008-09	149.23	121.54
2009-10	198.85	145.63
2010-11	134.88	221.83

Complaints against gas agencies of Hindustan petroleum

†3061. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the reasons for very poor services of domestic LPG Service of Hindustan Petroleum (HP);
- (b) whether Government is aware that the agencies of above company at Ghaziabad, Kannauj, Gursahaiganj cities in Uttar Pradesh do not provide refills timely, non-registering of booking and harassing the consumers in many ways;
- (c) whether complaints from Members of Parliament against P.K Gas agency, Gursahaiganj have been received in this regard; and
- (d) if so, the action taken by Government immediately to streamline the services of HP gas agencies in Ghaziabad, Kannauj and Gursahaiganj?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) The officials of Hindustan Petroleum Corporation Limited (HPCL) carry out regular and surprise inspection, refill audits, surprise checks at customers' premises, en-route surprise checking of delivery vehicles etc, as steps for streamlining the supplies of domestic LPG. If LPG distributor(s) are found guilty, action is taken in accordance with the provisions of the Marketing Discipline Guidelines (MDG).

(b) HPCL has reported that based on the established complaints of delay in refill supplies, action has been taken in 10 cases against the erring LPG distributors in Ghaziabad, Uttar Pradesh

[†]Original notice of the question was received in Hindi.